

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4292  
TO BE ANSWERED ON 20<sup>TH</sup> DECEMBER, 2024**

**FREE HEALTH CHECKUP CAMPS BY PRIVATE HOSPITALS**

**4292: DR. GANAPATHY RAJKUMAR P:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that private hospitals are conducting free health checkup camps in the country and if so, the details thereof;
- (b) whether there is any permission granted to conduct such camps, if so, the details thereof;
- (c) whether it is true that private hospitals during such free health checkup camps have lured people to the hospitals under false diagnosis on patients, if so, the details thereof; and
- (d) whether the Government has issued any notification to the said hospitals not to collect personal details such as Aadhaar card, contact number, etc. of patients which may be misused thereto; and
- (e) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (e) : As per Constitutional provisions, 'Health' is a State subject. Therefore, it is the primary responsibility of the concerned State/ Union Territory to take note of the free health checkup camps conducted by private hospitals, granting permission to conduct such camps and issuing any instructions/notifications thereon within their jurisdiction. The details of the same are not maintained centrally by the Ministry of Health and Family Welfare.

\*\*\*